

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1776

ANSWERED ON:04.12.2012

FUNDS FOR MODERNISATION OF POLICE FORCE

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government provides funds to various State Governments under the scheme of modernisation of State Police Force;
- (b) if so, the details thereof and the total funds allocated and utilised including for housing facilities, separately during each of the last three years and the current year, State-wise including Punjab and Gujarat;
- (c) whether the Union Government has received any request from the States to sanction additional funds for modernisation of police force;
- (d) if so, the details thereof and the reaction of the Union Government thereto along with the time by which additional funds are likely to be granted State-wise; and
- (e) the steps taken by the Union Government to ensure proper utilisation of these funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. The Ministry of Home Affairs has been implementing a Scheme for Modernization of State Police forces (MPF Scheme) towards supplementing the efforts of the State Governments in modernizing their police forces, especially for meeting the emerging challenges to internal security in the form of terrorism, naxalism, etc. Under the Scheme, grants have been released to State Governments, inter-alia for construction of Police stations, outposts, barracks, police lines, residential quarters for lower and upper subordinate police personnel, procurement of vehicles, communication equipment, security / surveillance equipment, modern weaponry, creating training infrastructure facilities, etc. The details of funds released to state Governments under the MPF Scheme, including for housing facilities, during the last three years 2009-10, 2010-11 and 2011-12 and the utilization reported by State Governments for the years 2009-10 and 2010-11 is given in the Statement at Annexure-I. The Utilization Certificates for funds released in the year 2011-12 shall become due on 1.4.2013. Pending approval of the competent authority for continuation of the Scheme for another five years from 2012-13 to 2016-17, funds have not yet been released to States under the Scheme in the current financial year, 2012-13.

(c) & (d): Requests for providing additional funds under the MPF Scheme were received from State Governments from time to time. During the years 2009-10, 2010-11 and 2011-12, requests were received from the State Governments of Andhra Pradesh, Haryana, Jammu & Kashmir, Manipur, Mizoram, Meghalaya and Punjab for provision of additional funds under the MPF scheme, over and above the normal allocation, for meeting the needs of State police forces. Based on the availability of funds and on assessment of the needs, additional funds have been released to the State Governments out of the Contingency Reserve Fund of MPF Scheme during the years 2009-10, 2010-11 and 2011-12, details of which are given in the statement at Annexure-II.

(e): In order to monitor timely and appropriate use of funds sanctioned and released under the MPF Scheme, the Ministry of Home Affairs has introduced a system of quarterly concurrent audit of the Scheme since last quarter of 2008-09.